

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1189
ANSWERED ON:03.03.2015
SALE CONSUMPTION OF UREA
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the reasons for the declining sale of fertilizers:
- (b) whether rising consumption of urea is the reason for declining consumption of other fertilizers
- (c) if so, whether the Government is considering a revision of prices of urea or undertaking any other efforts to reduce the over-consumption of urea and the imbalanced use of soil nutrients :
- (d) if so, the details thereof: and
- (e) the maximum retail price of urea and other fertilizers being sold in the country. fertilizer/ State and UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANAGARAM AHIR)

(a) & (b): The sales of Urea and P&K fertilizers during the year 2010 -11 to 2013-14 are as follows:

Name of fertilizers	2010-11	2011-12	2012-13	2013-14
Urea	282.45	294.30	301.61	304.54
PSK	254.76	255.83	190.97	166.11

It can be seen from the above table that consumption of non-urea fertilizers has reduced while that of Urea, it has increased steadily. The farmers are attracted towards Urea since it is highly subsidized.

(c) & (d): There is no proposal for revision of prices of Urea. Regarding imbalanced use of soil nutrients, Ministry of Agriculture is implementing the following schemes/ projects to promote soil test based balanced use of fertilizers:-

(i) Soil Health Management (SHM) programme under National Mission for Sustainable Agriculture (NMSA) in which State Governments are assisted in following components.

- (a) setting up of static/mobile soil testing laboratories(STLs).
- (b) strengthening of static/ mobile STLs.
- (c) trainings and demonstrations on balanced use of fertilizers.

(ii) In current year, Soil Health Card Scheme is introduced to assist State Governments to issue soil health cards to all farmers in the country. Soil health card will provide information to farmers on nutrient status of their soil along with recommendation on appropriate dosage of nutrients to be applied for improving soil health and its fertility. Soil status will be assessed regularly in a cycle of 3 years so that nutrient deficiencies are identified and amendments applied.

(e): The MRP of Urea is statutorily fixed by the Government of India. It has been fixed at Rs. 5360/- Per Metric Tonne (PMT) w e f 1st November, 2012 (exclusive of the Central Excise Duty for domestically produced Urea, countervailing duty for the imported Urea, State VAT and other local taxes wherever levied) by including Rs. 50/- PMT as retailer margin which is paid to retailers for acknowledging the receipt and under m-FMS as an incentive. Further, the Government of Uttar Pradesh and Gujarat have levied Additional VAT which is recovered from the farmers of respective states by selling urea over and above MRP by Rs. 9407-PMT and Rs. 300 /- PMT respectively.

The Maximum Retail Prices (MRPs) of P&K fertilizers may be seen at Annexure- A.